

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

(3)

C.P. No.232 OF 2003
IN
O.A. No.546 OF 2001

New Delhi, this the 19th day of August, 2003

HON'BLE SHRI SHANKER RAJU, JUDICIAL MEMBER
HON'BLE SHRI R.K. UPADHYAYA, ADMINISTRATIVE MEMBER

Krishna Nand S/o Shri Domann
R/o H.No.77, Shyam Colony,
Ballabh Garh, (Haryana).

....Applicant

(By Advocate : Shri U. Srivastava)

Versus

1. Dr. Anandita Mandal
Director G.B. Pant Hospital,
NJM, Marg, New Delhi.

2. Shri L.R. Aggarwal,
Medical Superintendent,
Govt. of NCT of Delhi,
G.B. Pant Hospital, New Delhi.

....Respondents

(By Advocate : Shri Vijay Pandita)

ORDER (ORAL)

SHRI SHANKER RAJU, JUDICIAL MEMBER:

As the appointment order has been issued by
the respondents, CP has become infructuous.
Accordingly CP 232/2003 is dismissed. Notice issued
to the respondent No.2 is discharged.

R.K. Upadhyaya

(R.K. UPADHYAYA)
ADMINISTRATIVE MEMBER

S. Raju

(SHANKER RAJU)
JUDICIAL MEMBER

/ravi/